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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON AT 10.30 AM ON 26/08/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/207/2019
NAME OF THE PETITIONER : M.G.HELEN & 2 OTHERS
NAME OF THE RESPONDENT(S) : SERVOCRAFT HR SOLUTIONS PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

S. RAVI Counsel for Petitioner
R. Neethi Perum Counsel for Respondent

for Petitioner
for Respondent

ORDER

List this matter for hearing on 05.09.2019.

^{sd}
(S.VIJAYARAGHAVAN)
Member (Technical)

^{sd}
(B.S.V.PRAKASH KUMAR)
Member (Judicial)

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